

## Annexure-3

Name of the corporate debtor: Jupiter Landscapes Private Limited;

Date of commencement of CIRP: 01-10-2024;

List of creditors as on: 17-03-2025

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of Voting share					
1	Edelweiss Asset Reconstruction Company Limited	8,28,80,13,518	8,28,80,13,518	Secured			No	97.43%					
2	Kavya Buildcon Private Limited	1,43,07,52,605	-						-	-	1,43,07,52,605		The claim is not admitted since no clarification is received from the claimant for the queries raised.
3	Kavya Mira Realty	22,31,740	-								22,31,740		The claim is not admitted since no clarification is received from the claimant for the queries raised.
	<b>TOTAL</b>	<b>9,72,09,97,863</b>	<b>8,28,80,13,518</b>					<b>97.43%</b>			<b>1,43,29,84,345</b>	<b>-</b>	

Note : The claims of the above claimants is admitted based on the information and the documents made available to the Resolution Professional (RP) by the Corporate Debtor and the claimant. Hence, the admitted amount of claim is subject to change based on the additional information as may be provided to the RP